Print

Defective Case Register from 2026-11-26 to 2026-11-26

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/54595/2026	HARIPAD MOHANTY	2026-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
2	D-FAO/55710/2026	SUVEN KUMAR PANI	2026-11-26	8-CAUSE TITLE NOT IN ORDER.
3	D-CRLMP/35972/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of Letter under Annexure-9 does not tally with Index
4	D-BLAPL/36007/2026	GURUPRASAD BEHERA	2026-11-26	i)Petition not correctly addressed to Honorable Court. ii)Reference Certificate not properly furnished.
5	D-FAO/55788/2026	MAHITOSH SINHA	2026-11-26	1. Period of Delay 20 days 2. receipt not filed
6	D-WP(C)/56297/2026	RUDRA NARAYAN PARIJA	2026-11-26	.Petition not correctly addressed to Honorable Court
7	D-WP(C)/56162/2026	SATYABRATA RATH	2026-11-26	Petition not correctly addressed to Honorable Court
8	D-FAO/55383/2026	RIMJHIMBALA PATI	2026-11-26	1.Period of Delay 112 days
9	D-FAO/55389/2026	RIMJHIMBALA PATI	2026-11-26	8-CAUSE TITLE NOT IN ORDER.
10	D-WP(C)/55452/2026	SUKANTA KUMAR NAYAK	2026-11-26	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/55456/2026	DR PATANJALI TRIPATHY	2026-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No. 44 not legible.
12	D-CRLMP/36010/2026	ALOK KUMAR MOHAPATRA	2026-11-26	.Petition not correctly addressed to Honorable Court
13	D-CRLREV/35820/2026	SURYAKANTA DWIBEDI	2026-11-26	Honorable A.C.J. not mentioned in petition.
14	D-WP(C)/56147/2026	SAGARIKA SAHOO	2026-11-26	1. In W.P order date has been furnished to be removed. 2. In Prayer, at Annexure-2, mentioned order of collector instead of MCL 3. Put up for S.R there after
15	D-ABLAPL/36057/2026	ARIJEET MISHRA	2026-11-26	1. Vernacular certificate not furnished.
16	D-BLAPL/36095/2026	SANJAY KUMAR BEHERA	2026-11-26	i)Reference Certificate not properly furnished.
17	D-BLAPL/36130/2026	NILAMADHAB SARKAR	2026-11-26	1. Petitioners father name differ in Cause title and rejection order. 2.Petition not correctly addressed to Honorable Court
18	D-ABLAPL/36060/2026	SANJIT MISHRA	2026-11-26	.Petition not correctly addressed to Honorable Court

19	D-WP(C)/55549/2026	ASIT KUMAR JENA	2026-11-26	1. Receipt showing service copy of petition on S.C. (T) not filed. 2. HBAWF Fee Rs. 50/- to be paid on V.nama.
20	D-CONTC/56256/2026	SANDHYARANI PANI	2026-11-26	i) Not Correctly address furnished to Honorable court
21	D-WP(C)/56089/2026	ABHILASH MISHRA	2026-11-26	1.In prayer 4th line mention of Annx.5 appears incorrect.
22	D-CONTC/56268/2026	ADV.	2026-11-26	i) Not correctly address furnished to Honorable Court. ii) Detail address to be furnished on sole OP.
23	D-CRLA/35940/2026	SURYAKANTA DWIBEDI	2026-11-26	Put Up SR after redacting the name of informant/ Victim / Relatives and details from Annex-2.
24	D-WP(C)/56208/2026	ADHIRAJ MOHANTY	2026-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D-WP(C)/55556/2026	SAMEER KUMAR DAS	2026-11-26	1. Occupation not furnished in Affidavit. 2.Petition not correctly addressed to Honorable Court
26	D-RVWPET/56703/2026	GEETANJALI MAJHI	2026-11-26	Put up for SR after filing of c. copy of impugned order
27	D-WP(C)/56479/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
28	D-WP(C)/56465/2026	JYOTI RANJAN KHUNTIA	2026-11-26	Date chart not correctly page marked.
29	D-BLAPL/35899/2026	NARENDRA KUMAR LENKA	2026-11-26	1. P.S.name mentioned in the Cause Title and petition does not tally with that of rejection order.
30	D-ABLAPL/36068/2026	SATYA RANJAN MOHAPATRA	2026-11-26	.Petition not correctly addressed to Honorable Court
31	D-ABLAPL/36067/2026	SARAT CHANDRA MEKAP	2026-11-26	1. Synopsis and date chart not paginated in Index. 2. Whether 1st or 2nd.....A.bail application not mention in reference certificate.
32	D-BLAPL/35965/2026	SK. ZAFARULLA	2026-11-26	1. Paragraphs in the petition is not marked serially
33	D-BLAPL/35960/2026	BIJAYA KUMAR RAGADA	2026-11-26	1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
34	D-BLAPL/35945/2026	DEEPAK KUMAR DAS	2026-11-26	1. Reference certificate is not correctly furnished. 2. Annexure 1 is not attested.
35	D-WP(C)/55669/2026	MALLICK BEBRAT SMRUTIRANJAN	2026-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-BLAPL/35946/2026	SATYABRATA DASH	2026-11-26	1. P.S. case is not correctly furnished in Cause Title and petition with regard to F.I.R.
37	D-CMP/55673/2026	SANTOSH KUMAR SAMANTARAY	2026-11-26	Date mentioned under Annex-2 does not tally with the Index
38	D-ABLAPL/36048/2026	ARJUNA CHARANA BEHERA	2026-11-26	. Vernacular certificate not furnished.
39	D-BLAPL/36041/2026	PARIKSHIT PANDA	2026-11-26	1. V. Nama is not properly stamped

40	D-WP(C)/55968/2026	DIBYAJYOTI NAYAK	2026-11-26	D.C.F of Rs.12/- to be paid(three petitioners)
41	D-BLAPL/36105/2026	MAHES DAS	2026-11-26	Petition not correctly addressed to Honorable Court.
42	D-WP(C)/55551/2026	ARUNA NAYAK	2026-11-26	1. Sl. no.2 not correctly furnished in Affidavit. 2.Petition not correctly addressed to Honorable Court
43	D-CONTC/56253/2026	SANDHYARANI PANI	2026-11-26	Not correctly address furnished to Honorable Court.
44	D-CONTC/56352/2026	ADV.	2026-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
45	D-CONTC/56283/2026	HARAMOHAN DHAL, (SR.ADV)	2026-11-26	i) Avermens not correctly furnished in the Affidavit S.L4
46	D-WP(C)/56483/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
47	D-WP(C)/56034/2026	SATYAJIT SAMAL	2026-11-26	1. In Index,At Annexure-5 resolution no wrongly furnished.
48	D-WP(C)/56489/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
49	D-WP(C)/55768/2026	PRATYASISH MOHANTY	2026-11-26	i)Age of the Petitioner no.11 not furnished. ii) Paragraph no.not.mentioned in Declaration Portion.
50	D-WP(C)/56621/2026	RAMESH AGARWAL	2026-11-26	Receipt Showing Serv.copy To cg not Filed.
51	D-ABLAPL/36071/2026	RAMDAS ACHARY	2026-11-26	1. Whether 1st or 2nd... A.bail application not mention. 2. Victim name not properly redacted
52	D-WP(C)/56206/2026	RITURANJAN CHHOTARAY	2026-11-26	1.complete address of petitioner no.1 not furnished.2.Father of/Son of petitioner no.4 not mentioned
53	D-CONTC/56349/2026	ADV.	2026-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Paragraphs not correctly furnished in the Declaration
54	D-ABLAPL/36092/2026	PRASANTA KUMAR SAHOO	2026-11-26	1. Name of the Victim and Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover.
55	D-WP(C)/55928/2026	SATYABRATA MOHANTY, A.G.A	2026-11-26	1.Petition not correctly addressed to Honorable Court.
56	D-WP(C)/55538/2026	DHARMENDRA SETHY	2026-11-26	Petition not correctly addressed to Honorable Court
57	D-WP(C)/55735/2026	PRAVAT KUMAR MUDULI	2026-11-26	1.In Anx-8 letter date in petition(page no.10) and book mark does not tally. 2.Page no.40 and 42 not legible. 3.In declaration of I.A paragraphs not mentioned.
58	D-BLAPL/35880/2026	DEEPAK KUMAR PANI	2026-11-26	1. Reference certificate is not correctly furnished
59	D-ABLAPL/35998/2026	ADHIRAJ MOHANTY	2026-11-26	.Petition not correctly addressed to Honorable Court 1. Petitioner name and Ors. as mentioned in

				Index,Synopsis,Datechart,Affidavit and V.nama are not correctly furnished
60	D-WP(C)/56316/2026	LALIT SAHU	2026-11-26	Petition not correctly addressed to Honorable Court
61	D-WP(C)/56157/2026	CHITTA RANJAN PATTNAIK	2026-11-26	Petition not correctly addressed to Honorable Court. Statement of fact in writ petition affidavit wrongly reflected.
62	D-WP(C)/55529/2026	BHAKTA RANJAN BARIK	2026-11-26	.Petition not correctly addressed to Honorable Court
63	D-ABLAPL/36090/2026	BYOMAKESH TRIPATHY	2026-11-26	1. Nomenclature not mention in V.nama.
64	D-WP(C)/56016/2026	SAGARIKA SAHOO	2026-11-26	i) Authority of annexure-2 not correctly mentioned in prayer of the petition.
65	D-BLAPL/36108/2026	DEBASNAN DAS	2026-11-26	i) Name of Pending Court mentioned in CT does not tally with the Petition and Rejection of order.
66	D-WP(C)/56486/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
67	D-WP(C)/55661/2026	GOPAL KRUSHNA NANDA	2026-11-26	Petition not correctly addressed to Honorable Court.
68	D-RSA/55021/2026	AMITAV TRIPATHY	2026-11-26	1.Court Fee Rs.3135/- Payable,Paid Rs.10/-only.D.C.Fee of Rs.3125/- to be Paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. 3. C.Fee Payable not furnished.2.Not properly Indexed.3.Both courts Decree be filed for assessment of C.Fee.Put up for further S.R after rectification for computing the period of limitation.
69	D-WP(C)/55526/2026	BHUBANESWAR DASH	2026-11-26	.Petition not correctly addressed to Honorable Court
70	D-WA/55651/2026	ADYASIDHI MISHRA	2026-11-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 103 days delay. i)Anx-1 not page marked in index. ii) Address of the Honble court not correctly furnished.
71	D-WA/55791/2026	DEBASHIS TRIPATHY,A.G.A	2026-11-26	Year of the date of disposed not correctly furnished in being aggrieved para.
72	D-WP(C)/55674/2026	MANAS RANJAN PRADHAN	2026-11-26	i)Paragraph nos. not proper furnished in Declaration.ii)Page no.33 not legible .
73	D-FAO/55384/2026	SOMNATH ROY	2026-11-26	1. Period of Delay 129 days receipt reg . deposit of award not filed
74	D-WP(C)/56151/2026	GANGADHAR PATRA	2026-11-26	1. the date of execution of V. nama not correctly furnished.
75	D-WP(C)/56164/2026	SHASHI BHUSAN JENA	2026-11-26	Petition not correctly addressed to Honorable Court
76	D-BLAPL/36112/2026	KAUSTUVA MOHANTY	2026-11-26	Petition not correctly addressed to Honorable Court.
77	D-RSA/31202/2026	AJAYA KUMAR JENA	2026-11-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.Court Fee Rs.153/- Payable,Paid Rs.06/- only.D.C.Fee of Rs.147/- to be Paid. 2.C.Fee Payable be corrected.Put up for further S.R after rectification for computing the period of limitation.
78	D-WP(C)/56028/2026	NIRANJAN LENKA	2026-11-26	Petition not correctly addressed to Honorable Court Alphabetical paginated and Synopsis and date chart not mentioned in index
79	D-CMAPL/54470/2026	ADV.	2026-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) Ld. counsel for the petitioner not signed in page no. 12. iv) Put up for SR after removal of defects
80	D-WA/55143/2026	MANAS RANJAN BAUG	2026-11-26	Put up for SR after filing of c. copy of impugned order under Anx-14.
81	D-WP(C)/55929/2026	KRUTIBASH MOHAPATRA	2026-11-26	1.Receipt Showing Serv.copy To cg not Filed. 2.Petition not correctly addressed to Honorable Court 3.In index Synopsis and date chart not correctly page marked. 4.In page no.11 and 15 Anx-11 marked twice. 5.Page nos.83 to 85 and 156 not legible.
82	D-WA/55792/2026	DEBASISH TRIPATHY,A.G.A	2026-11-26	i) Year of the date of disposed not correctly furnished in being aggrieved. ii) Address of the Honble court wrongly furnished IN i.a. NO. 3502/2026
83	D-WPCRL/35806/2026	TUSAR KANTI PRAHARAJ	2026-11-26	.Petition not correctly addressed to Honorable Court Put up SR after filing the consolidated petition and Legible copy of Annex-1 filed.
84	D-ABLAPL/34210/2026	DEEPAK PANDA	2026-11-26	1. Occupation of the deponent mentioned in the Affidavit is not correctly furnished. 2. The surname of the accused and surname of the the husband of the Informant are not correctly furnished at para 3 of the petition as well as name of the husband of the Informant in para 5 6 and 7
85	D-CRLMC/36156/2026	JANMEAJAYA DASH	2026-11-26	1. Copy of charge sheet to be filed.
86	D-WP(C)/56010/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-26	i) Age of the deponent in Affidavit not tally with C.T.
87	D-WA/55088/2026	DEBASHIS TRIPATHY,A.G.A	2026-11-26	Address of the Honble court not correctly furnished in both the I.As.
88	D-WP(C)/56202/2026	ADHIRAJ MOHANTY	2026-11-26	1.Rule-8 of OHC P.I.L.rule 2010 and Section 80 CPC not followed.
89	D-WA/49326/2026	ALOK KUMAR MOHANTY (SR.	2026-11-26	1. Court Fee Rs-12/- to be paid i) No authorization by other appellants to swear

		PANNEL COUNSEL)		this affidavit. ii) Unredacted copy of Anx-2 and 3 be kept with sealed cover. iii) Redacted name and address of victim in 2nd para of page no. 27 and 28 (7th and 9 th line) and sl no. 4 in page no. 29. iv) Put up for SR after removal of defects.
90	D-WA/56649/2026	ADV.	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) Put up for SR reg. calculation of limitation after removal of defects and disposal of I.A. no. 3543/2026
91	D-BLAPL/36055/2026	T. NARAYANA MURTY	2026-11-26	Synopsis and date chart not properly paginated. 2. Reference certificate not properly furnished. 3. Page no. 21 and 22 is not in sequence. 4..Petition not correctly addressed to Honorable Court
92	D-WP(C)/56344/2026	DESHA RANJAN RATH	2026-11-26	1. Page no 137 of W.P not filled. 2. authentication fee not for Annexure-3 order. 3..Petition not correctly addressed to Honorable Court
93	D-WA/55310/2026	SANJIB MOHANTY	2026-11-26	1.Period of Delay 9 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. Address of the Honble court not correctly furnished
94	D-CRLMC/33800/2026	LOKESH GOURAV MOHARANA	2026-11-26	1. Certified copy of Annex-1 to be kept in closed cover. 2. Annex-3 not kept in closed cover.
95	D-WA/55793/2026	DEBASISH TRIPATHY,A.G.A	2026-11-26	i) Year of the date of disp. of not correctly furnished in being aggrieved. ii) Legible copy of page no. 37-39 46 47 are to be filed. iii) Page no. 60 61 repeated
96	D-ABLAPL/36191/2026	DIBYA JYOTI SAHOO	2026-11-26	1. Whether 1st or 2nd A.bail application not mention.
97	D-CRLMC/36083/2026	DEEPRAJ SAHOO	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per impugned order under Annexure-2 name of the Lower court does not tally with Synopsis and petition. 2. Signature of the petitioner no.3 in V.nama does not tally with case title.
98	D-BLAPL/36069/2026	HARI KRUSHNA PANIGRAHI	2026-11-26	Petition not correctly addressed to Honorable Court
99	D-WP(C)/56057/2026	AMIYA KUMAR BEHERA	2026-11-26	Annexure-4 and 5 mentioned in Index not furnished in averment.
100	D-BLAPL/36077/2026	LALIT MOHAN MANGARAJ	2026-11-26	1. Page no. 9 partially not legible.
101	D-WP(C)/55493/2026	SASWATI MOHAPATRA	2026-11-26	.Petition not correctly addressed to Honorable Court
102	D-CRLMC/36126/2026	BISWARANJAN DALAI	2026-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for further S.R.
103	D-WP(C)/56529/2026	GYANA RANJAN SETHI	2026-11-26	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition.
104	D-ABLAPL/36127/2026	JUGALA KISHORE PANDA	2026-11-26	.Petition not correctly addressed to Honorable Court
105	D-WP(C)/56119/2026	AMIT PRASAD BOSE	2026-11-26	.Petition not correctly addressed to Honorable Court
106	D-ABLAPL/36093/2026	BISWARANJAN DALAI	2026-11-26	GR case no not mentioned in the C.T and petition.
107	D-WA/55309/2026	SANJIB MOHANTY	2026-11-26	Put up for SR after filing of appeal memo page no. 2 to 13
108	D-CMP/55782/2026	GYANESWAR SATPATHY	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Annex-1 not accompanied with the Petition.
109	D-WP(C)/56125/2026	BIBHUTI BHUSAN SWAIN	2026-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-WP(C)/56062/2026	AMIYA KUMAR BEHERA	2026-11-26	Page No. 21 28 and 29 not legible.
111	D-CRLMC/36135/2026	BYOMAKESH TRIPATHY	2026-11-26	1. Name of father of the petitioner not furnished in the cause title.
112	D-ABLAPL/36145/2026	SURYAKANTA DASH	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
113	D-WP(C)/56006/2026	SUBASH CHANDRA PUSPALAKA	2026-11-26	17-REFERENCE CERTIFICATE NOT FURNISHED. i) Paragraph no. not correctly furnished in declaration of Affidavit of petition and I.A.ii)Petition not correctly addressed to Honorable Court in I.A. iii).Petition not correctly addressed to Honorable Court
114	D-WP(C)/55924/2026	SANTOSH KUMAR MAHANTY	2026-11-26	1. page no 39-A not legible
115	D-ABLAPL/36131/2026	PRADEEP KUMAR MOHANTY	2026-11-26	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. Signature of the Executant mismatch with Cause Title. (no.-2)
116	D-BLAPL/36076/2026	SURYAKANTA DWIBEDI	2026-11-26	i)Name,address and details of the informant and victim to be redacted
117	D-WP(C)/55678/2026	AZRA JAMAL	2026-11-26	i) Sign. of petitioner no. 24 in vakalatnama not tally with C.T.
118	D-WP(C)/55912/2026	PRABIR KUMAR RAY, A.G.A	2026-11-26	.Petition not correctly addressed to Honorable Court
119	D-WP(C)/55917/2026	PADMANAV BHUTIA	2026-11-26	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. H.C B.A M.W S Rs50/- to be paid in V. nama 3..Subject Code incorrectly Mentioned

120	D-ABLAPL/36136/2026	BIKASH KARNA	2026-11-26	ABLAPL and disposed date mentioned in the reference certificate is wrong as per FIR slip.
121	D-WP(C)/56126/2026	MIHIR KANTA RATH	2026-11-26	i) Date of order not correctly furnished in para-8 of the petition. .Petition not correctly addressed to Honorable Court
122	D-WP(C)/55720/2026	MALAYA KUMAR MISHRA	2026-11-26	1. In Index, page marking not done in respect of W.P and page not correctly furnished on Annexure-4 2. Annexure-3 not attested 3. Annexure-4 not legible
123	D-WP(C)/55920/2026	RAJKISHOR SWAIN	2026-11-26	1. Official Address of the peittioner-2 wrongly furnished. 2..Petition not correctly addressed to Honorable Court
124	D-WP(C)/56128/2026	PANKAJ KHANDELWAL	2026-11-26	i) Copy not served to CGST.
125	D-WP(C)/55874/2026	SUSANTA KUMAR ROUT	2026-11-26	.Hologram of Rs.50/-not paid on V.nama
126	D-ABLAPL/36101/2026	PRAFULLA KUMAR JENA	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. Page 11 is not legible. Name,address,mobile No. of the victim/informant be redacted from annx-1 .Unredacted copy of Annx-1 be filed in sealed cover .Petition not correctly addressed to Honorable Court
127	D-WP(C)/56014/2026	DEEPALI MAHAPATRA	2026-11-26	i) Paragraph sl. no. not correctly furnished in Affidavit.
128	D-CMP/55808/2026	AMIT PRASAD BOSE	2026-11-26	.Petition not correctly addressed to Honorable Court
129	D-CRLMC/36154/2026	GOPAL KRISHNA NAYAK	2026-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
130	D-WP(C)/55506/2026	SABITA RANJAN PATTNAIK, A.G.A	2026-11-26	.Petition not correctly addressed to Honorable Court
131	D-WP(C)/55915/2026	JAGAMOHAN PATTANAIK	2026-11-26	.Petition not correctly addressed to Honorable Court
132	D-WP(C)/55484/2026	ALOK KUMAR DAS	2026-11-26	.Petition not correctly addressed to Honorable Court
133	D-ABLAPL/36109/2026	SIDHARTHA MISHRA	2026-11-26	Annx-1 is not legible
134	D-WP(C)/55499/2026	SIDDHARTH SAHU	2026-11-26	1-COURT FEE IS DEFICIENT. Court fees of Rs.6/- not paid i C.title (Only Rs.6/- paid).
135	D-CRLMC/36149/2026	DHANANJAYA MUND	2026-11-26	1. C.Copy of impugned order dated 23.10.2025 vide Annexure-1 to be filed.
136	D-WP(C)/55786/2026	BRAJA MOHAN SARANGI	2026-11-26	.Petition not correctly addressed to Honorable Court
137	D-WP(C)/55785/2026	BRAJA MOHAN SARANGI	2026-11-26	.Petition not correctly addressed to Honorable Court
138	D-WP(C)/56526/2026	JAGANNATH MAHARANA	2026-11-26	.Receipt Showing Serv.copy To ct not Filed.

139	D-WP(C)/55914/2026	PRABIR KUMAR RAY, A.G.A	2026-11-26	.Petition not correctly addressed to Honorable Court
140	D-WP(C)/55923/2026	ASISH MISHRA	2026-11-26	.Receipt Showing Serv.copy To cg not Filed..Subject Code Not Furnished .
141	D-CMP/55779/2026	KIRTAN DANG	2026-11-26	.Petition not correctly addressed to Honorable Court
142	D-ABLAPL/36120/2026	JNYANANANDA PANDA	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
143	D-ABLAPL/36122/2026	JUGALA KISHORE PANDA	2026-11-26	.Petition not correctly addressed to Honorable Court
144	D-WP(C)/56015/2026	SHREEKANTA PRASAD SAHOO (1)	2026-11-26	i) Paragraph sl. no. not correctly furnished in Affidavit.ii) Date mentioned in C.T. not tally with annexure-3.
145	D-CRLMC/34803/2026	AJIT KUMAR SAHOO	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title.2. Annexur-1 and 2 to be book mark.
146	D-ABLAPL/36141/2026	JUGALA KISHORE PANDA	2026-11-26	.Petition not correctly addressed to Honorable Court
147	D-WP(C)/56474/2026	SANGRAM JENA	2026-11-26	I.Petition not correctly addressed to Honorable Court
148	D-WP(C)/55933/2026	PRABIR KUMAR RAY, A.G.A	2026-11-26	.Petition not correctly addressed to Honorable Court
149	D-ABLAPL/36118/2026	DIBYA PRAKASH MISHRA	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
150	D-ABLAPL/36150/2026	SUJIT KUMAR DAS	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
151	D-WP(C)/55935/2026	PRABIR KUMAR RAY, A.G.A	2026-11-26	.Petition not correctly addressed to Honorable Court
152	D-CRLMC/31555/2026	ABHILASH MISHRA	2026-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2. Provision of Law not correctly furnished .3.Nomenclature of the case(CRLMC) not correctly furnished in affidavit.
153	D-ABLAPL/36117/2026	SANJAY KUMAR BEHERA	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
154	D-BLAPL/36016/2026	PRAMOD KUMAR BOHIDAR	2026-11-26	.Petition not correctly addressed to Honorable Court
155	D-WP(C)/56502/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
156	D-CMP/56234/2026	AJAYA KUMAR NANDA	2026-11-26	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
157	D-BLAPL/36013/2026	OM PRAKASH	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.

158	D-WP(C)/56476/2026	GOBINDA CHANDRA SAHOO	2026-11-26	.Receipt Showing Serv.copy To cg not Filed.
159	D-BLAPL/36038/2026	RAJIB LOCHAN PATTNAIK	2026-11-26	Annx-8 is not legible. All annxs will be attested.
160	D-WP(C)/55573/2026	NETRANANDA BISWAL	2026-11-26	Petition not correctly addressed to Honorable Court
161	D-ABLAPL/36188/2026	BISWANATH BEHERA	2026-11-26	Petition not correctly addressed to Honorable Court 1. Paragraphs no not mention in declaration of the Affidavit.
162	D-ABLAPL/36045/2026	SUSANTA KUMAR SAHU	2026-11-26	1. Whether 1st or 2nd.....A.bail application not mention in reference certificate. 2. Vernacular certificate not furnished.
163	D-ABLAPL/36187/2026	PRAFULLA KUMAR NAYAK	2026-11-26	1. Reference certificate not properly furnished. 2. Name of the Victim/Informant be redacted in F.I.R copy. 3. Unredacted copy be filed in seal cover.
164	D-ABLAPL/36036/2026	RAJIB LOCHAN PATTNAIK	2026-11-26	1. Synopsis and Date chart not alphabetically paginated.
165	D-ABLAPL/36181/2026	AMULYA RATNA PANDA	2026-11-26	1. Name of the Victim/Informant be redacted. 2. Unredacted copy be filed in seal cover
166	D-WP(C)/55932/2026	PRABHAKAR SABAT	2026-11-26	Order date of Anx-7 in petition and book mark does not tally
167	D-ABLAPL/36025/2026	DURGA PRASANNA MISHRA	2026-11-26	1.Petition not correctly addressed to Honorable Court 2. Whether 1st or 2nd.....A.bail application not mention.
168	D-WP(C)/56351/2026	NIRANJAN PANDA	2026-11-26	Annexure-3 mentioned in Index not furnished in averment.
169	D-WP(C)/55746/2026	ACHYUTANANDA PATTANAIK	2026-11-26	In book mark notification under ANX-3 and 4 does not tally with petition copy.
170	D-ABLAPL/36184/2026	AMULYA RATNA PANDA	2026-11-26	1. Name of the Victim/Informant be redacted in F.I.R copy. 2.Unredacted copy be filed in seal cover.
171	D-WP(C)/56027/2026	BIKRAM CHANDRA GHADEI	2026-11-26	1. In affidavit, Sl no-4 information wrongly furnished. 2. In declaration under affidavit, no of paragraphs not furnished. 3..Subject Code Not Furnished .
172	D-WP(C)/55931/2026	ANKANN PANDA	2026-11-26	1.In index Anx-3 page marked but not reflected in book mark. 2.Page no.12 not legible.
173	D-ABLAPL/36047/2026	SARADA PRASANNA SARANGI	2026-11-26	1. Reference certificate not properly furnished. 2. Page no. 11 partially not legible.
174	D-WP(C)/55984/2026	AMIT KUMAR NATH	2026-11-26	1.Hologram of Rs.50/- not paid on Vnama
175	D-CRLMC/34714/2026	ANURAG PATI	2026-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of Informant/Victim to be redacted from cause title. Put up for further S.R.

176	D-BLAPL/35894/2026	MANAS KUMAR CHAND	2026-11-26	1. S.T.case No. is not correctly furnished in the Cause Title. 2.The name and address of the Victim may be redacted from F.I.R./charge sheet. 3. The unredacted copy of the same may be kept in sealed cover
177	D-RVWPET/56450/2026	ADV.	2026-11-26	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. Address of the Honble court not correctly furnished in I.A.
178	D-ABLAPL/36053/2026	SUDEEP KUMAR SARANGI	2026-11-26	.Petition not correctly addressed to Honorable Court
179	D-CRLMC/35908/2026	PARTH AGRAWAL	2026-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Petition not correctly addressed to Honorable Court 1. Page nos.22 to 54 not neat and legible.2.Name of P.S.under Annexure-1 does not tally with prayer of the petition and I.A.
180	D-BLAPL/35973/2026	PADMANAVA JENA	2026-11-26	1. The name and address of the Victim and her relations name may be redacted from from F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
181	D-ITA/41720/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
182	D-ABLAPL/36049/2026	SARADA PRASANNA SARANGI	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. Page 11 is not legible
183	D-WP(C)/56669/2026	RAJ KISHOR SWAIN	2026-11-26	1 Age of petitioner No-23 not mentioned in C.T. 2..Petition not correctly addressed to Honorable Court
184	D-ABLAPL/36070/2026	RAMDAS ACHARY	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
185	D-WP(C)/56550/2026	PRAMOD KUMAR ROUT	2026-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
186	D-ABLAPL/36172/2026	SATYABRATA DASH	2026-11-26	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. Page marking of Index and annxs be rectified.
187	D-ITA/28350/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
188	D-WP(C)/55497/2026	SOUMYA JYOTI BISWAL	2026-11-26	.Petition not correctly addressed to Honorable Court
189	D-ITA/41718/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished

190	D-WP(C)/56508/2026	SAMIR KUMAR MISHRA	2026-11-26	1. Court fee Rs. 12/- to be paid on V.nama. 2. Page nos. 34, 36,39, 42,43,49,55 to 57, 59, 60,74,77 7 84 not legible. 2..Petition not correctly addressed to Honorable Court
191	D-BLAPL/35955/2026	SURESH CHANDRA PRADHAN	2026-11-26	1.Reference certificate is not correctly furnished.The words similar type of may be removed from Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from F.I.R.copy,medical Report. 3.the unredacted copy of the same may be kept in sealed cover.
192	D-WP(C)/56498/2026	SANGRAM JENA	2026-11-26	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
193	D-FAO/56533/2026	SANGRAM JENA	2026-11-26	Not properly addressed in the I.A.
194	D-ITA/41717/2026	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
195	D-BLAPL/35999/2026	SURYAKANTA DWIBEDI	2026-11-26	.Receipt Showing Serv.copy To Vigilance not Filed.
196	D-WP(C)/56492/2026	SANGRAM JENA	2026-11-26	.Petition not correctly addressed to Honorable Court
197	D-ITA/41723/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
198	D-CRLMP/35997/2026	LAMBIT SENAPATI	2026-11-26	1. No.of F.I.R.under Annexure-1 does not tally with prayer of the petition.
199	D-ITA/41719/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
200	D-FAO/56525/2026	SANGRAM JENA	2026-11-26	Not properly addressed in the I.A.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-11-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petioner/Caveator	Defects as per S.R.
1	RVWPET/422/2023	RVWPET/422/2023	SRIDHAR RATH	OTHERS. C.COPY OF ORDER NOT FILED. OTHERS. SYNOPSIS AND DATE CHART NOT FILED. OTHERS. PUT UP FOR S.R AFTER REMOVAL OF DEFECTS. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	RVWPET/437/2023	RVWPET/437/2023	BHABANI SANKAR TRIPATHY (1)	OTHERS. C.COPY OF IMPUGNED ORDER NOT FILED. OTHERS. SYNOPSIS AND DATE CHART NOT FILED. OTHERS. PARA NO. NOT CORRECTLY FURNISHED IN GROUND. OTHERS. PUT UP FOR S.R AFTER REMOVAL OF DEFECTS.
3	RVWPET/172/2023	RVWPET/172/2023	ADV	OTHERS. COURT FEE PAYABLE RS.1250/- BUT NOT PAID. I.A NOT FILED. OTHERS. PAYABLE OF COURT FEE WRONGLY FURNISHED IN RVWPET. OTHERS. ADDRESS OF THE HONBLE COURT NOT FURNISHED OTHERS. PUT UP FOR S.R AFTER REMOVAL OF DEFECTS. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17. REFERENCE CERTIFICATE NOT

				FURNISHED.
4	RVWPET/301/2023	RVWPET/301/2023	ADV.	OTHERS. O.P. NO.1 NOT TALLY WITH ANNEXURE-1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
5	RVWPET/459/2023	RVWPET/459/2023	SUSANT KUMAR MOHANTY	OTHERS. SYNOPSIS AND DATE CHART NOT MENTIONED IN INDEX. OTHERS. FATHER NAME OF THE PETITIONER IN RVWPET DOES NOT TALLY WITH ANNEXURE-1 OTHERS. VALUE OF APPEAL AND PAYABLE OF COURT FEE NOT FURNISHED IN PETITION. OTHERS. PUT UP FOR S.R AFTER REMOVAL OF DEFECTS. 20. VERNACULAR CERTIFICATE NOT FURNISHED.